

५४ में सरकारी विज्ञापन की छाया के रूप में अंगूजी अखबारों की तथा प्रादेशिक भाषाओं (वर्नाक्यूलर) के अखबारों की कितना कितना रुपया दिया गया ?

**सूचना और प्रसारण मंत्री (डा० कैसकर) :** सूचना एवं प्रसारण मंत्रालय के विज्ञापन कार्यालय ने १९५३-५४ में रूलों को छोड़ कर भारत सरकार के केवल प्रदर्शन विज्ञापन जारी किये । अंगूजी के पत्रों और पत्रिकाओं को दिये जाने वाले विज्ञापनों का मूल्य ४,०९,२४९ रु० तथा भारतीय भाषाओं के पत्रों और पत्रिकाओं को दिये गये विज्ञापनों का मूल्य २,९२,५५४ रु० हुआ ।

#### JAGGERY

**228. Th. Lakshman Singh Charak:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and value of cane jaggery and cane jaggery powder exported during the last three years, separately; and

(b) the principal countries to which these commodities were exported?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). Exports of cane jaggery and cane jaggery powder are not recorded separately in official statistics. A statement showing country-wise exports of "Palmyra and Cane Jaggery" during 1953-54 and 1954-55 (April-December) is attached. [See Appendix IV, annexure No. 61]. Before March 1953 separate statistics for "Palmyra and Cane Jaggery" were not being maintained.

#### PONDICHERRY

**229. Shri M. S. Gurupadaswamy:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the people of Pondicherry have not received favourably the formation of the Municipal Commission on the basis of the old Councils; and

(b) if so, what action is being taken by Government in the matter?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Some persons have disapproved of the continuance in office of the old Councillors. It cannot be said that the people of Pondicherry have disapproved of this temporary arrangement.

(b) Steps are being taken to hold general elections to the Council by June, 1955.

#### TEA

**230. Shri Dasaratha Deb:** Will the Minister of Commerce and Industry be pleased to state the price of tea per pound in Tripura during 1950-51 and 1954-55?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** A statement showing the average prices of tea per lb. in Tripura at Calcutta auctions during 1954-55 is attached. [See Appendix IV, annexure No. 62]. Prices during 1950-51 are not available.

#### HIGH-INCOME GROUP HOUSING SCHEME

**231. Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government propose to introduce a Housing Scheme for the people whose monthly incomes ranges from Rs. 500 to Rs. 1,500; and

(b) if so, its main features?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) and (b). Yes, Sir, the details of the Scheme, including the question as to whether there should be an income-limit for eligibility etc., have not yet been finalised.

#### VISITS OF THE HEADS OF THE COUNTRIES

**232. Chaudhri Muhammed Shafiq:** Will the Prime Minister be pleased to state:

(a) the number and names of the Heads of the foreign countries who visited India from April 1952 to 31st January, 1955;

(b) the duration of their stay and the expenditure incurred by the Government of India in each case; and

(c) the names of the other individuals who were treated as State guests during the above period and the expenditure incurred in each case?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). A statement is attached. [See Appendix IV, annexure No. 63].

(c) A very large number of persons from abroad have visited India during this period. There have been Prime Ministers, other Ministers in Foreign Governments, officials of foreign governments, officials of the United Nations or of the allied organs, trade delegations, goodwill delegations, cultural delegations and the like. From time to time information about these delegations has been placed on the Table of the House. It would involve considerable labour to collect full particulars about all the State guests who have come to Delhi during these three years.

#### BAN ON FILMS

233 { **Chaudhri Muhammed Shafiee:**  
**Sardar Hukam Singh:**  
**Shri Raghunath Singh:**

Will the Minister of Information and Broadcasting be pleased to lay on the Table of the House a statement showing:

(a) the number and names of the foreign films whose exhibition in India was banned by Government during the year 1954;

(b) the number of Indian films and their names which were refused certificates for exhibition; and

(c) the number of Indian and foreign films which were ordered to effect certain cuts and then granted certificates?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 64].

(c) Indian ... 225.  
Foreign ... 248.

#### GOAN SATYAGRAHIS

234. { **Shri Raghunath Singh:**  
**Shri Bhagwat Jha Azad:**

Will the Prime Minister be pleased to state:

(a) whether it is a fact that about two hundred satyagrahis were arrested when the second phase of Goan liberation movement was launched by holding no-tax demonstration all over Goa on the 26th January, 1955; and

(b) if so, whether it is also a fact that satyagrahis were flogged by Portuguese and Negro soldiers?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). Since the 26th January, 1955, over 140 persons are reported to have been arrested on suspicion or for offering Satyagraha. Government are aware, despite Portuguese denial, that the Satyagrahis have been harshly treated while in police custody with a view to suppress by force the nationalist movement in the Portuguese Possession.

#### SUPPLY OF PASSENGER FLATS

235. **Shri Tushar Chatterjee:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any contract for the supply of Passenger Flats were placed last year with Messrs. Peoples' Engineering and Motor Works, Limited, Howrah through the Director-General of Supplies and Disposals; and

(b) if so, the term of the contract and the total amount involved therein?